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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10041/2018 & CM APPL. 39171/2018**

KHANDELWAL LABORATORIES P. LTD. Petitioner

Through Mr Sachin Gupta, Advocate.

versus

UNION OF INDIA AND ANR. Respondents

Through

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

%

15.11.2018

List on 08.01.2019.

VIBHU BAKHRU, J

NOVEMBER 15, 2018

pkv